

THE HIGH COURT OF ORISSA: CUTTACK
STORE AND PURCHASE SECTION
NOTICE

No.-III-A-33/2004(PF-I)/ 18579/24 Date-29.11.2024

This is for information of all concerned that Pursuant to Court's Tender Notice No.- III-A-33/2004(PF-I)/17371 Dtd. 07.11.2024 for running of Cafeteria inside the High Court of Orissa Campus, a total of seven (07) nos. of bids have been received at the stipulated date and time i.e. 29.11.2024 by 4.00 P.M, which was scheduled to be opened on 30.11.2024 at 11:30 A.M. for Technical bids & 3.00 P.M. for Financial bids, as per the terms and conditions of the tender.

However, due to some unavoidable circumstances, the opening of the bids received is rescheduled as detailed here under:

1. Opening of Bids- 03.12.2024 at 11.30 A.M. for Technical bids & 3.00 P.M. for Financial bids.
2. Venue- New Conference Hall, Old Building of the Court.

All the proprietor(s) or their authorised representative(s), who have submitted their Tender Documents, must be present during the opening of Technical bids and Financial bids (Those who have qualified in the Technical round) on the rescheduled date, time and venue at the time of opening of bids. **Failure to attend will result in disqualification of the bid.** All other terms and conditions of the said Tender remain unaltered.

By order

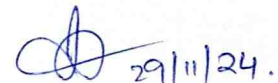

29/11/24.

Assistant Registrar(Admn.)
High Court of Orissa, Cuttack

Memo No. 18580(2) Dtd. 29.11.2024

Copy forwarded to-

1. The superintendent, IT Cell, for uploading the same in the OHC website.
2. Court's Notice Board for general information.


29/11/24.

Assistant Registrar(Admn.)
High Court of Orissa, Cuttack